



सत्यमेव जयते



सत्यमेव जयते

RAJASTHAN HIGH COURT

e-Pay - Digital Payment of Fine

ई-पे - जुर्माने का डिजिटल भुगतान

INTRODUCTION – परिचय

- The facility of online payment of **Fine** in District Courts of Rajasthan has also been started on ePay Portal (<https://pay.ecourts.gov.in>) along-with earlier available facility of Court Fees.

राजस्थान के जिला न्यायालयों की जुर्माना राशि को ऑनलाइन जमा कराने सुविधा भी ई-पे पोर्टल (<https://pay.ecourts.gov.in>) पर कोर्ट फीस के सामानांतर प्रारम्भ कर दी गयी है।

- ePay Portal is directly integrated with Online Receipts Portal of Rajasthan State Government (eGRAS). This facility may be availed through Net-banking, Debit/Credit Cards and BHIM UPI.

ई-पे पोर्टल, राजस्थान सरकार के ऑनलाइन भुगतान पोर्टल ई-ग्रस से सीधा जुड़ा हुआ है। इस सुविधा का उपयोग, नेट बैंकिंग, डेबिट/क्रेडिट कार्ड या भीम यूपीआई के माध्यम से किया जा सकता है।

- This facility is available 24X7 and can be availed anywhere anytime to online deposit the amount of fine as ordered by concerned Court.

यह सुविधा 24X7 उपलब्ध है जिसे कहीं से भी कभी भी सम्बंधित न्यायालय द्वारा आदेशित जुर्माना राशि ऑनलाइन जमा करवाने के उपयोग में लिया जा सकता है।

- Receipt of Payment of Fine generated from ePay portal will be submitted by the litigant/advocate in the concerned Court. The payment will be verified and defaced/cancelled by the Court Staff so that the same cannot be misused elsewhere.

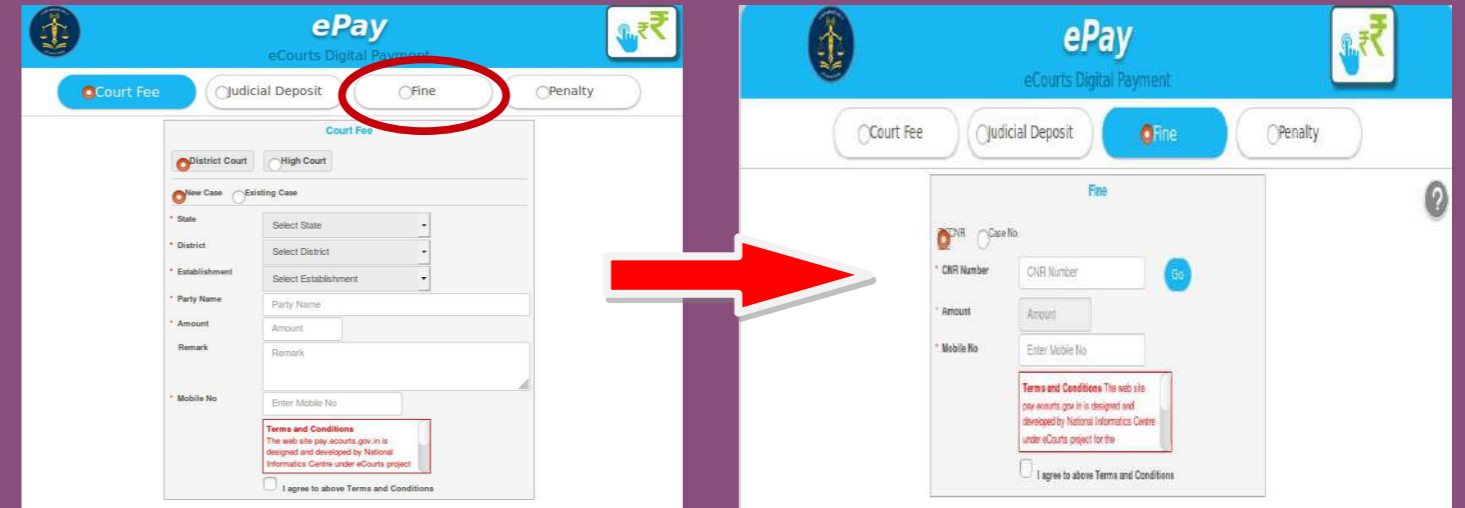
ई-पे पोर्टल पर की गयी जुर्माना राशि भुगतान की रसीद, अधिवक्ता या पक्षकार द्वारा संबंधित न्यायालय में जमा करायी जायेगी। न्यायालय स्टाफ द्वारा जुर्माना राशि रसीद को डिफेस या निरस्त किया जायेगा जिससे इसका अन्यत्र उपयोग नहीं किया जा सके।

PROCESS FOR ONLINE PAYMENT OF FINE

जुर्माना राशि के आनलाईन भुगतान की प्रक्रिया

- Open URL <https://pay.ecourts.gov.in> in browser (Google Chrome, Firefox etc.) following screen will be displayed

वेब ब्राउजर (गूगल क्रोम, फायरफाक्स आदि) में URL <https://pay.ecourts.gov.in> खोलें। आपको निम्न स्क्रीन दिखाई देगी:-



- Choose Fine as Payment type. भुगतान प्रकार में फाइन (जुर्माना) का चयन करें।
- NOTE:- Fine can only be paid for existing cases.
नोट:- फाइन (जुर्माना) का भुगतान केवल लंबित प्रकरणों के लिए किया जा सकता है।
- For identifying the existing case choose from **O CNR Number OR O Case Number** लंबित प्रकरण की पहचान आप **O सी एन आर नंबर** या **O केस नंबर** द्वारा कर सकते हैं।
- CNR Number is a unique 16-digit alphanumeric number, which is assigned to each case filed in the High Courts or District Courts, since it is unique it can be used to accurately identify any case in India. CNR number can be found from eCourt services website or from Kiosks located in Court premises, you may also contact court staff for CNR number.

एक विशिष्ट 16 डिजिट की अल्फा न्यूमेरिक नंबर है जो की उच्च न्यायालय अथवा जिला न्यायालय में संस्थित प्रत्येक प्रकरण को दिया जाता है, विशिष्ट संख्या होने से इसका उपयोग भारत-भर में किसी भी प्रकरण की सही पहचान के लिए किया जा सकता है। सी एन आर नंबर पता करने के लिए आप ई-कोर्ट की वेबसाइट, न्यायालय परिसर में स्थापित कियोस्क का उपयोग कर सकते हैं या कोर्ट स्टाफ से जानकारी ले सकते हैं।

6. For finding Case Particulars through **CNR Number** simply type unique 16 Digit CNR number and then Click on **GO** to display case particulars. Kindly verify particulars before proceeding.

सी एन आर नंबर के द्वारा केस की सही पहचान करने हेतु 16 डिजिट का सी एन आर नंबर एंटर करें एवं **GO** पर क्लिक करने पर केस सम्बन्धी सूचना दिखाई देगी। कृपया आगे बढ़ने से पहले इन्हे जांच लें।

7. For finding case particulars through **Case Number**, Select State(Rajasthan)→Relevant District →Relevant Establishment →Case Type and then enter Case Number and Year and Click on **GO** to display case particulars. Kindly verify particulars before proceeding.

केस नंबर के द्वारा केस की सही पहचान करने हेतु स्टेट (राजस्थान)→सम्बंधित जिला →सम्बंधित इस्टैब्लिशमेंट →केस टाइप का चुनाव करें एवं केस नंबर व वर्ष एंटर करके **GO** पर क्लिक करने पर केस सम्बन्धी सूचना दिखाई देगी। कृपया आगे बढ़ने से पहले इन्हे जांच लें।

8. Thereafter, choose the **name of party** who is depositing Fine in Case from drop-down list, if party name is not in drop-down list or any new party is depositing fine then enter name in **Enter New Party Name** Box

तदुपरांत उस पक्षकार का नाम ड्रॉप-डाउन लिस्ट में से चुने जो प्रकरण में जुर्माना जमा करा रहा है , यदि पक्षकार का नाम ड्रॉप डाउन-लिस्ट में नहीं हो या अन्य पक्षकार द्वारा जुर्माना जमा करवाया जा रहा हो तो **Enter New Party Name** बॉक्स में पक्षकार का नाम लिखें।

9. Enter **Amount of Fine** as implicated by Court and **Mobile Number** प्रकरण में सम्बंधित न्यायालय द्वारा अधिरोपित जुर्माना राशि तथा मोबाइल नंबर फीड करें।

10. Select the check box for "I Agree to above Terms and Conditions."

"I Agree to above Terms and Conditions." को टिक करें।

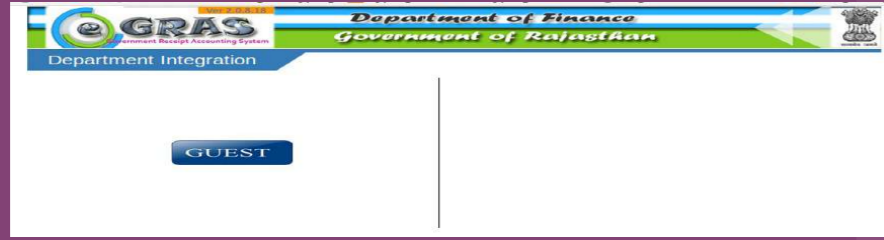
11. Click on Generate OTP and an OTP will be received on your mobile. जनरेट ओटीपी पर क्लिक करें। आपके मोबाइल पर ओटीपी प्राप्त होगा।

12. Enter OTP and click on "Verify" button. ओटीपी डालें और वेरिफाई करें।

13. If OTP is not received, user can regenerate the OTP after 2 minutes. यदि ओटीपी नहीं आता है तो दो मिनट बाद पुनः जनरेट कर सकते हैं।

14. After verification, the user will be directed to the page of eGRAS (Rajasthan Government Receipt Accounting System) for payment of amount of fine.

वेरिफिकेशन के बाद, उपयोगकर्ता स्वतः राजस्थान सरकार के ई ग्रास के पोर्टल पर पहुंच जायेगा जहां जुर्माना राशि का भुगतान किया जायेगा।



15. Click on GUEST button to proceed

GUEST पर क्लिक करें।

16. Thereafter, List of Banks/Payment Gateways integrated with eGRAS will be displayed

A) Choose from 9 Banks shown on the top if you have **Net Banking** Available in any one of them-

ई ग्रास के पोर्टल पर बैंक व पेमेन्ट गेटवे की सूची दिखाई देगी

A) सबसे ऊपर नौ बैंकों के नाम दिखाई देंगे। यदि आपके पास इनमें से किसी भी बैंक में **नेट बैंकिंग** की सुविधा है तो आप संबंधित बैंक का चयन कर सकते हैं-



B) Choose Payment Gateway on the bottom if you want to avail facility of payment through **Credit/ Debit Card** or Net banking from other banks associated with payment gateway-

यदि आप **डेबिट/क्रेडिट कार्ड** का उपयोग करना चाहते हैं एवं यदि आपके पास ऊपर दिये गये 9 बैंकों के अलावा किसी अन्य बैंक की **नेट बैंकिंग** है तो नीचे दिये गये पेमेन्ट गेटवे का उपयोग कर सकते हैं-



1. Following Banks are at present associated with SBI-ePay Gateway
वर्तमान में एसबीआई पेमेन्ट गेटवे पर निम्न बैंक उपलब्ध हैं-



2. Following Banks are at present associated with PNB Gateway
वर्तमान में पीएनबी पेमेन्ट गेटवे पर निम्न बैंक उपलब्ध हैं-



C) For **BHIM UPI Payment** Choose SBI-ePay Gateway

भीम यूपाआई से भुगतान करने के लिए SBI-ePay Gateway का चयन करें।

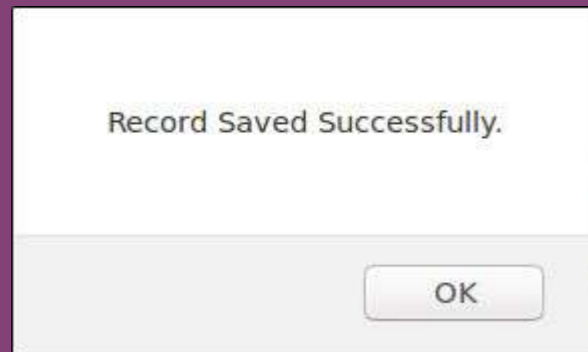


17. After Selecting appropriate payment option click on **Pay Now** button to proceed further

उपयुक्त पेमेन्ट विकल्प का चयन करने के बाद **Pay Now** पर क्लिक करें


18. A message will be displayed – Record saved successfully – click on OK

आपको Record saved successfully मैसेज दिखाई देगा जिसमें OK पर क्लिक करें।



19. Thereafter, E-CHALLAN will be displayed with transaction details like this:

इसके बाद निम्न प्रकार से ई चालान दिखाई देगा-



E-CHALLAN Government of Rajasthan			
GRN :- 39402259			
Department	Rajasthan High Court	Payee Details	
Type Of Payment	Online	TIN/Actt.No./VehicleNo./Taxid(If Any)	0
Office Name	DISTT. & SESSIONS JUDGE, BARAN	PAN No.(If Applicable)	
Location	BARAN	Full Name	Mamta Bai
Year (Period)	24/05/2020 -To- 24/05/2020	Address	NA
SNo.	Budget Head/Purpose	Amount in Rs.	Town/City/District
1	0070-01-102-02-00-निकल मन्तर एवं अन्य अदालती न्यायालय	3.00	NA
Deduct:Commission		0.00	PIN
Total/NetAmount		₹ 3.00	000000
		Remarks(If Any)	
			Three Rupees and Zero Paise Only

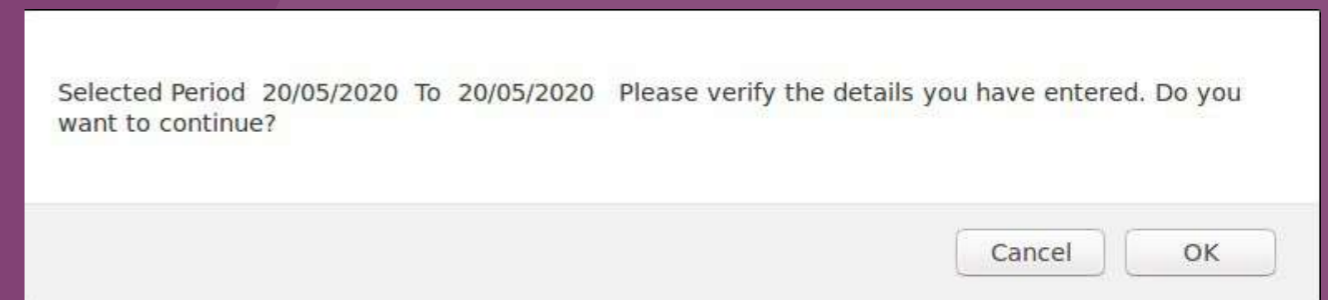
SBI Has Resumed Netbanking Service 24*7 ! State Bank Of India Continue

20. Click on **Continue** button

Continue पर क्लिक करें

21. Following two messages will be displayed one after another.

निम्न दो संदेश एक के बाद एक दिखाये जायेंगे



and



22. You may note GRN Number and click on **OK** button to proceed for selected payment option from Net Banking/ Payment Gateway (Credit Card/ Debit Card)

/BHIM UPI GRN नंबर को नोट करें और **OK** क्लिक कर चयनित भुगतान विकल्प यथा नेट बैंकिंग/क्रेडिट/डेबिट कार्ड/भीम यूपीआई द्वारा भुगतान की प्रक्रिया प्रारंभ करे।

23. Make the payment to complete the transaction.

भुगतान कर संव्यवहार पूर्ण करें।

24. **Payment successful** message will be displayed by concerned bank.

संबंधित बैंक या संस्थान द्वारा सफल भुगतान का संदेश दिया जायेगा।

25. Thereafter, bank will redirect to eGRAS website and eGRAS will display a Payment successful message and will also display Challan Receipt of eGRAS. Print of this receipt is not required.

इसके पश्चात बैंक, उपयोगकर्ता को स्वतः ईग्रास की वेबसाइट पर पहुंचा देगा। यहां पर ईग्रास द्वारा सफल भुगतान का संदेश दिया जायेगा और ईग्रास चालान रसीद दिखाई जायेगी। इसका प्रिंट लेने की आवश्यकता नहीं है।

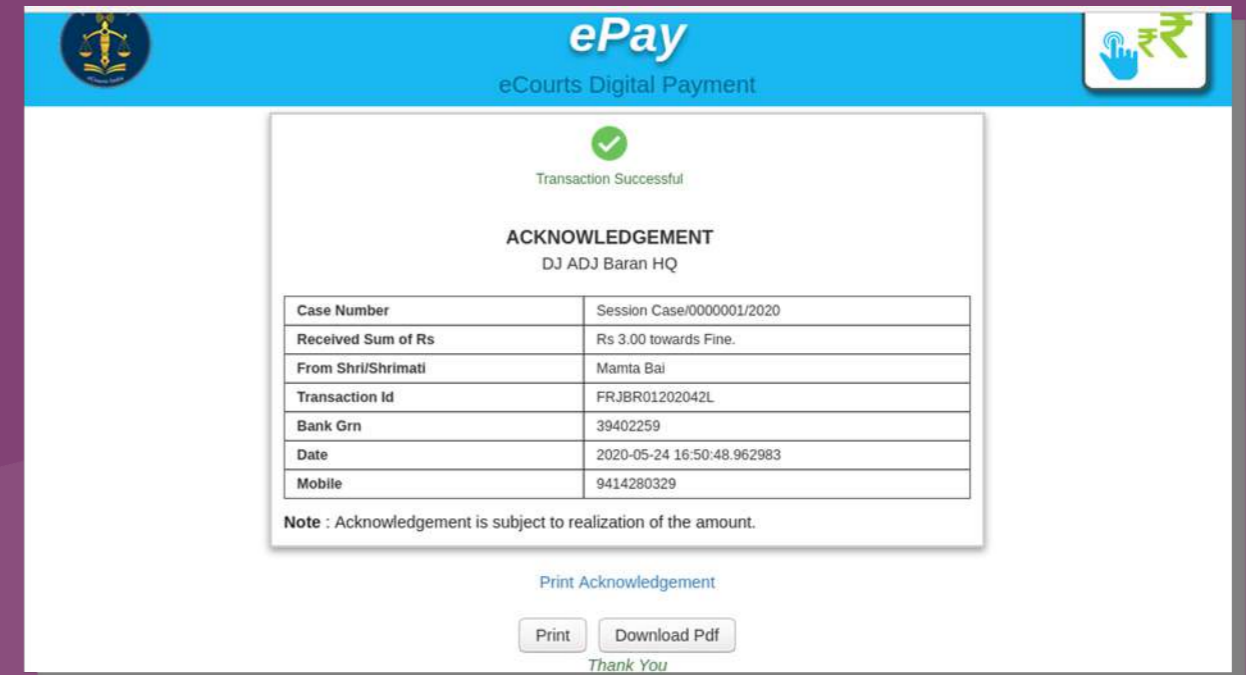


26. Click **Back to Department web site** button to return to ePay website.

Back to Department web site पर क्लिक करें जिससे आप पुनः ईपे पोर्टल पर पहुंच जायेंगे।

27. **ACKNOWLEDGMENT** slip from eCourts ePay will be displayed like this, **Please Print or Download PDF. It is important to note that this PDF is required as proof of payment of Fine. Therefore, do not forget to print or download this PDF.** You may also obtain print of eGRAS challan again by clicking on **Print Acknowledgement**.

ई-पे पोर्टल पर निम्नानुसार **ACKNOWLEDGMENT** slip दिखाई देगी। इस **ACKNOWLEDGMENT** slip को प्रिंट करना या पीडीएफ डाउनलोड करना सुनिश्चित करें क्योंकि यह जुर्माना राशि के भुगतान के प्रमाण के रूप में आवश्यक होगी। अतः इसे प्रिंट करना या पीडीएफ डाउनलोड करना न भूलें। आप **Print Acknowledgement** पर क्लिक करके ई-ग्रास द्वारा जारी चालान का प्रिंट भी प्राप्त कर सकते हैं।



28. Use this **ACKNOWLEDGEMENT** slip as proof of payment of fine and submit it in the concerned court. Court will deface/cancel the it so that it is not used elsewhere.

इस **ACKNOWLEDGMENT** slip को संबंधित न्यायालय में जुर्माना राशि जमा होने के सबूत के रूप में प्रस्तुत करें। न्यायालय स्टाफ द्वारा इसे डिफेस या निरस्त किया जायेगा जिससे इसका अन्यत्र उपयोग नहीं किया जा सके।



सत्यमेव जयते



सत्यमेव जयते

RAJASTHAN HIGH COURT

e-Pay - Digital Payment of Court Fees

ई-पे - कोर्ट फीस का डिजिटल भुगतान

INTRODUCTION – परिचय

- The facility of online payment of Court Fees for Rajasthan High Court and District Courts has been made available on ePay Portal (<https://pay.ecourts.gov.in>). Other options available on Pay Portal (Fine, Penalty & Judicial Deposits) shall also be made functional very soon.

राजस्थान उच्च न्यायालय एवं जिला न्यायालयों के न्यायालय शुल्क के ऑनलाइन भुगतान की सुविधा ई-पे पोर्टल (<https://pay.ecourts.gov.in>) पर प्रारम्भ कर दी गयी है। इस पे पोर्टल पर उपलब्ध अन्य भुगतान विकल्प यथा फाइन, पेनल्टी व ज्यूडिशियल डिपोजिट शीघ्र प्रारंभ किये जायेंगे।

- ePay Portal is directly integrated with Online Receipts Portal of Rajasthan State Government (eGRAS). This facility may be availed through Net-banking, Debit/Credit Cards and BHIM UPI.

ई-पे पोर्टल, राजस्थान सरकार के आनलाईन भुगतान पोर्टल ई-ग्रास से सीधा जुड़ा हुआ है। इस सुविधा का उपयोग, नेट बैंकिंग, डेबिट/क्रेडिट कार्ड या भीम यूपीआई के माध्यम से किया जा सकता है।

- This facility is available 24X7 and can be availed anywhere anytime.

यह सुविधा 24X7 उपलब्ध है जिसे कहीं से भी कभी भी उपयोग में लिया जा सकता है।

- Receipt of Court Fees generated from ePay portal will be submitted by the litigant/advocate in the court through e-filing or physically. The court fees will be verified and defaced/cancelled by the Court Staff so that the same court fees cannot be misused elsewhere.

ई-पे पोर्टल पर किये गये भुगतान की रसीद, अधिवक्ता या पक्षकार द्वारा ई फाइलिंग में काम में ली जायेगी या इसे संबंधित न्यायालय में जमा कराया जायेगा। न्यायालय स्टाफ द्वारा कोर्ट फीस को डिफेस या निरस्त किया जायेगा जिससे इसका अन्यत्र उपयोग नहीं किया जा सके।

PROCESS FOR ONLINE PAYMENT OF COURT FEE

कोर्ट फीस के आनलाईन भुगतान की प्रक्रिया

- Open URL <https://pay.ecourts.gov.in> in browser (Google Chrome, Firefox etc.) following screen will be displayed वेब ब्राउजर (गूगल क्रोम, फायरफाक्स आदि) में URL <https://pay.ecourts.gov.in> खोलें। आपको निम्न स्क्रीन दिखाई देगी:-
- Choose Court Fees as Payment type. भुगतान प्रकार में कोर्ट फीस का चयन करें।
- Choose whether Court Fees is to be paid for **O District Court OR O High Court**.
O DISTRICT COURT या O HIGH COURT का चयन करें।
- Court Fees may be paid both for new and existing cases. कोर्ट फीस का भुगतान नए तथा लंबित दोनों प्रकार के प्रकरणों के लिए किया जा सकता है।
- FOR NEW CASE** – नवीन प्रकरण के लिए **Choose Court Fees as Payment type**. भुगतान प्रकार में कोर्ट फीस का चयन करें।

The screenshot shows the ePay portal interface for online payment of court fees. The header includes the ePay logo and the text "eCourts Digital Payment". Below the header, there are four radio buttons for selecting the payment type: "Court Fee" (selected), "Judicial Deposit", "Fine", and "Penalty". Under the "Court Fee" section, there are two radio buttons for "District Court" (selected) and "High Court". Below these, there are two radio buttons for "New Case" (selected) and "Existing Case". The form fields include: "State" (dropdown menu), "District" (dropdown menu), "Establishment" (dropdown menu), "Party Name" (text input), "Amount" (text input), "Remark" (text area), and "Mobile No" (text input). At the bottom, there is a "Terms and Conditions" section with a checkbox for "I agree to above Terms and Conditions".

6. FOR NEW CASE – नवीन प्रकरण के लिए

Court Fee

District Court High Court

New Case Existing Case

* State: Rajasthan

* District: Jaipur Metro

* Establishment: DJ ADJ Jaipur Metro HQ

* Party Name: XXXXXXXXXX

* Amount: 100

Remark: XXXXXXXXXXXX

* Mobile No: 9999999999

Terms and Conditions
The web site pay.ecourts.gov.in is designed and developed by National Informatics Centre under eCourts project

I agree to above Terms and Conditions

Generate OTP

Court Fee

District Court High Court

New Case Existing Case

CNR Case No. Filing No.

* CNR Number: CNR Number

* Amount: Amount

* Mobile No: Enter Mobile No

Terms and Conditions
The web site pay.ecourts.gov.in is designed and developed by National Informatics Centre under eCourts project

I agree to above Terms and Conditions

Generate OTP

7. FOR EXISTING CASE – लंबित प्रकरण के लिए

Court Fee

District Court High Court

New Case Existing Case

* High Court: High Court Of Rajasthan

* Bench: High Court Bench at Jaipur

* Party Name: XXXXXXXXXX

* Amount: 1000

Remark: XXXXXXXXXXXX

* Mobile No: 9999999999

Terms and Conditions
The web site pay.ecourts.gov.in is designed and developed by National Informatics Centre under eCourts project

I agree to above Terms and Conditions

Generate OTP

Court Fee

District Court High Court

New Case Existing Case

CNR Case No. Filing No.

* High Court: High Court Of Rajasthan

* Bench: High Court Bench at Jaipur

* Case Type: CFA - CIVIL FIRST APPEAL

* Case Number: Case Number * Year: Year

* Amount: Amount

* Mobile No: Enter Mobile No

Terms and Conditions
The web site pay.ecourts.gov.in is designed and developed by National Informatics Centre under eCourts project

I agree to above Terms and Conditions

Generate OTP

8. FOLLOWING ACTIONS ARE TO BE PERFORMED

- In Case of High Court, please select High Court of Rajasthan and in Establishment select Principal Seat or Bench where court fees is to be paid.
- उच्च न्यायालय के प्रकरण की कोर्ट फीस के भुगतान के लिए, High Court of Rajasthan का चयन करें तथा Establishment में Principal Seat या Bench का चयन करें।

9. In case of District, please select Rajasthan in State, District and Establishment of the court where court fees is to be paid.

जिला न्यायालयों के प्रकरणों के लिए कोर्ट फीस का भुगतान करने के लिए राज्य तथा जिले का चयन करें। जिस न्यायालय के प्रकरण में कोर्ट फीस अदा करनी है, उससे संबंधित Establishment का चयन करें।

10. Enter

- For New Case: Party Name, Amount of Court fee, Remarks (Purpose of court fees) and Mobile Number नवीन प्रकरण के लिए: पक्षकार का नाम, कोर्ट फीस की रकम, टिप्पणी (कोर्ट फीस का प्रयोजन) तथा मोबाइल नंबर फीड करें।
- For Existing Case: Enter details of Case Number or Filing Number or CNR Number and Click on GO. Details of case associated with Case Number/Filing Number/CNR Number will appear. Verify the same and proceed with Amount of Court fee, Remarks, Mobile Number.

प्रस्तुत किये जा चुके प्रकरण के लिए: केस नंबर या फाइलिंग नंबर या सीएनआर नंबर एंटर करें और गो पर क्लिक करें। आपको प्रकरण का विवरण दिखाई देगा जिसे जांच लें। इसके बाद कोर्ट फीस की रकम, टिप्पणी (कोर्ट फीस का प्रयोजन) तथा मोबाइल नंबर फीड करें।

11. Select the check box for "I Agree to above Terms and Conditions."

"I Agree to above Terms and Conditions." को टिक करें।

12. Click on Generate OTP and an OTP will be received on your mobile.

जनरेट ओटीपी पर क्लिक करें। आपके मोबाइल पर ओटीपी प्राप्त होगा।

13. Enter OTP and click on "Verify" button.

ओटीपी डालें और वेरिफाई करें।

14. If OTP is not received, user can regenerate the OTP after 2 minutes.

यदि ओटीपी नहीं आता है तो दो मिनट बाद पुनः जनरेट कर सकते हैं।

15. After verification, the user will be directed to the page of eGRAS (Rajasthan Government Receipt Accounting System) for payment of money for court fees.

वेरिफिकेशन के बाद, उपयोगकर्ता स्वतः राजस्थान सरकार के ई ग्रास के पोर्टल पर पहुंच जायेगा जहां कोर्ट फीस की रकम का भुगतान किया जायेगा।



16. Click on GUEST button to proceed **GUEST** पर क्लिक करें।

17. Thereafter, List of Banks/Payment Gateways integrated with eGRAS will be displayed

A) Choose from 9 Banks shown on the top if you have **Net Banking** Available in any one of them-

ई ग्रास के पोर्टल पर बैंक व पेमेन्ट गेटवे की सूची दिखाई देगी

A) सबसे ऊपर नौ बैंकों के नाम दिखाई देंगे। यदि आपके पास इनमें से किसी भी बैंक में **नेट बैंकिंग** की सुविधा है तो आप संबंधित बैंक का चयन कर सकते हैं-



B) Choose Payment Gateway on the bottom if you want to avail facility of payment through **Credit/ Debit Card** or Net banking from other banks associated with payment gateway-

यदि आप **डेबिट/क्रेडिट कार्ड** का उपयोग करना चाहते हैं एवं यदि आपके पास ऊपर दिये गये 9 बैंकों के अलावा किसी अन्य बैंक की **नेट बैंकिंग** है तो नीचे दिये गये पेमेन्ट गेटवे का उपयोग कर सकते हैं-



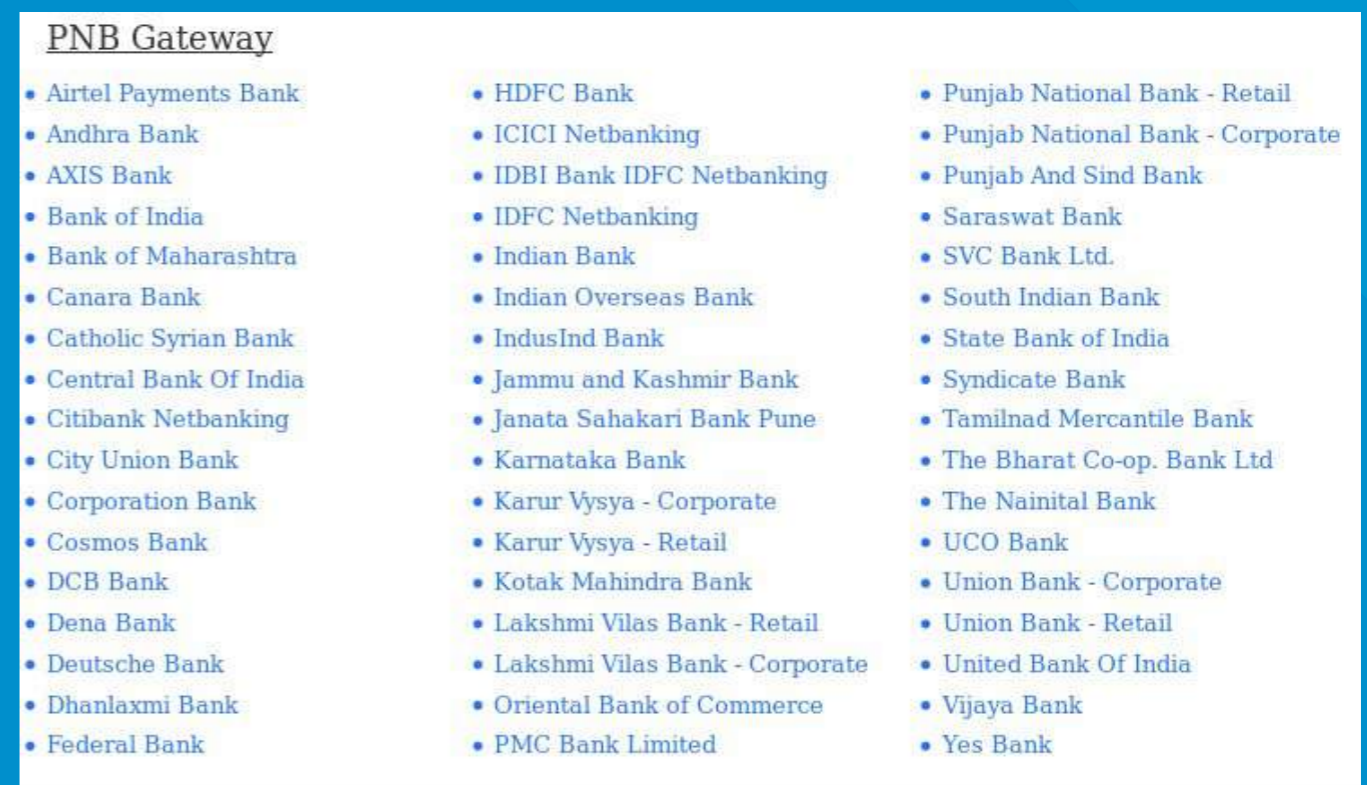
1. **Following Banks are at present associated with SBI-ePay Gateway**

वर्तमान में एसबीआई पेमेन्ट गेटवे पर निम्न बैंक उपलब्ध हैं-



2. **Following Banks are at present associated with PNB Gateway**

वर्तमान में पीएनबी पेमेन्ट गेटवे पर निम्न बैंक उपलब्ध हैं-



C) For **BHIM UPI Payment** Choose SBI-ePay Gateway

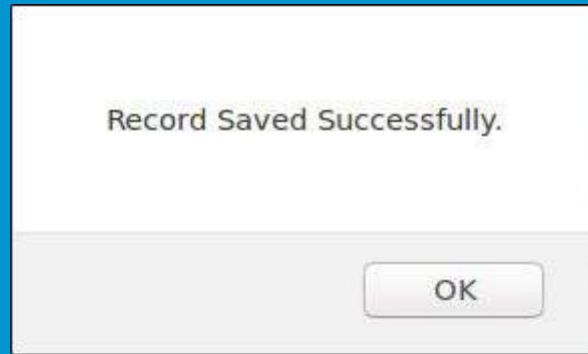
भीम यूपाआई से भुगतान करने के लिए SBI-ePay Gateway का चयन करें।



18. After Selecting appropriate payment option click on **Pay Now** button to proceed further

उपयुक्त पेमेन्ट विकल्प का चयन करने के बाद **Pay Now** पर क्लिक करें

19. A message will be displayed – Record saved successfully – click on OK
आपको Record saved successfully मैसेज दिखाई देगा जिसमें OK पर क्लिक करें।



20. Thereafter, E-CHALLAN will be displayed with transaction details like this:
इसके बाद निम्न प्रकार से ई चालान दिखाई देगा-

GRN :- 39356753	
Department	Registration and Stamps department
Type Of Payment	Online
Office Name	SUB REGISTRAR-I REGISTRATION & STAMPS, JAIPUR
Location	JAIPUR (SECT.)
Year (Period)	20/05/2020 -To- 20/05/2020
E-CHALLAN Government of Rajasthan	
Payee Details	
TIN/Actt.No./VehicleNo./Taxid(If Any)	0
PAN No.(If Applicable)	
Full Name	Test
Address	NA
Town/City/District	NA
PIN	000000
Remarks(If Any)	Test for ePAY
Deduct:Commission	0.00
Total/NetAmount	₹ 10.00
Ten Rupees and Zero Paise Only	

21. Click on **Continue** button

Continue पर क्लिक करें

22. Following two messages will be displayed one after another.

निम्न दो संदेश एक के बाद एक दिखाये जायेंगे



and



23. You may note GRN Number and click on **OK** button to proceed for selected payment option from **Net Banking/ Payment Gateway(Credit Card/ Debit Card) /BHIM UPI** GRN नंबर को नोट करें और **OK** क्लिक कर चयनित भुगतान विकल्प यथा नेट बैंकिंग/क्रेडिट/डेबिट कार्ड/भीम यूपीआई द्वारा भुगतान की प्रक्रिया प्रारंभ करें।

24. Make the payment to complete the transaction.

भुगतान कर संव्यवहार पूर्ण करें।

25. **Payment successful** message will be displayed by concerned bank.

संबंधित बैंक या संस्थान द्वारा सफल भुगतान का संदेश दिया जायेगा।

26. Thereafter, bank will redirect to eGRAS website and eGRAS will display a Payment successful message and will also display Challan Receipt of eGRAS. Print of this receipt is not required.

इसके पश्चात बैंक, उपयोगकर्ता को स्वतः ईग्रास की वेबसाइट पर पहुंचा देगा। यहां पर ईग्रास द्वारा सफल भुगतान का संदेश दिया जायेगा और ईग्रास चालान रसीद दिखाई जायेगी। इसका प्रिंट लेने की आवश्यकता नहीं है।

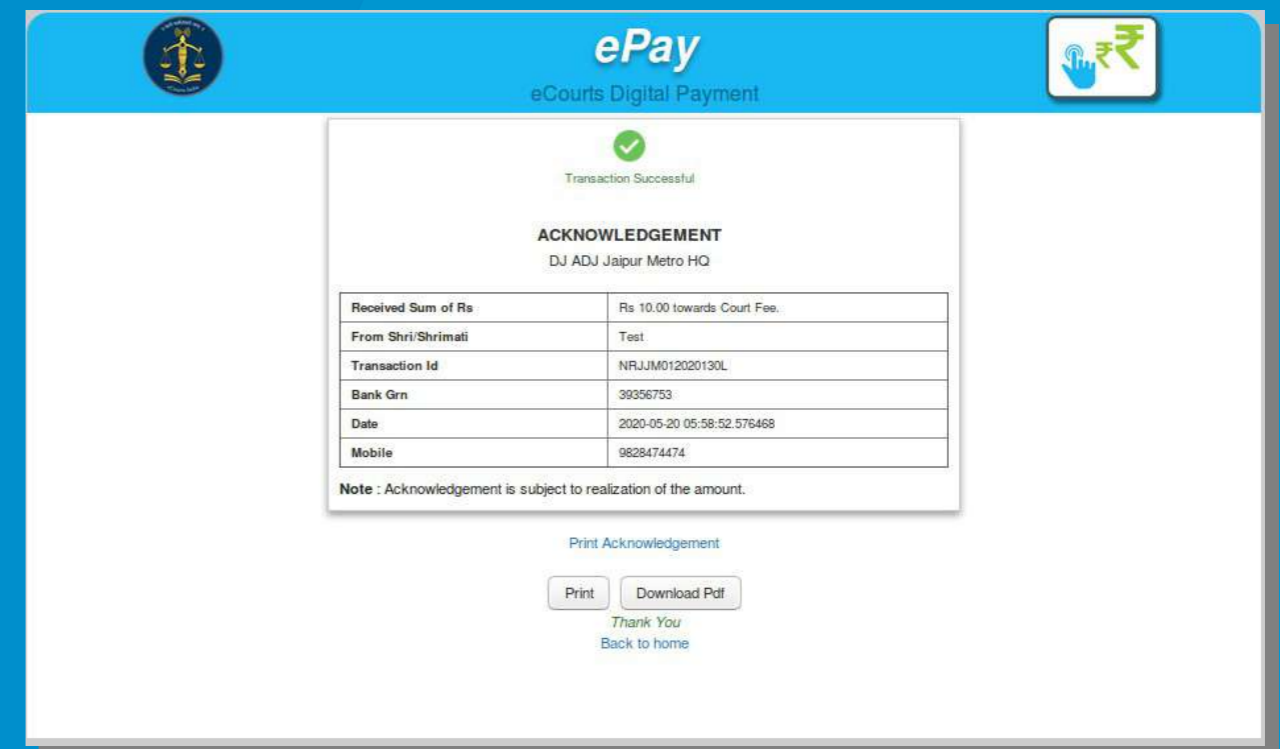


27. Click Back to Department web site button to return to ePay website.

Back to Department web site पर क्लिक करें जिससे आप पुनः ईपे पोर्टल पर पहुंच जायेंगे।

28. **ACKNOWLEDGMENT** slip from eCourts ePay will be displayed like this, **Please Print or Download PDF. It is important to note that this PDF is required as proof of payment of court fees. Therefore, do not forget to print or download this PDF.** You may also obtain print of eGRAS challan again by clicking on **Print Acknowledgement**.

ई-पे पोर्टल पर निम्नानुसार **ACKNOWLEDGMENT** slip दिखाई देगी। इस **ACKNOWLEDGMENT** slip को प्रिंट करना या पीडीएफ डाउनलोड करना सुनिश्चित करें क्योंकि यह कोर्ट फीस के भुगतान के प्रमाण के रूप में आवश्यक होगी। अतः इसे प्रिंट करना या पीडीएफ डाउनलोड करना न भूलें। आप **Print Acknowledgement** पर क्लिक करके ई-ग्रास द्वारा जारी चालान का प्रिंट भी प्राप्त कर सकते हैं।



29. Use this **ACKNOWLEDGEMENT** slip in e-filing or present the same at Filing Counters of Court concerned as Court Fees. Court will deface/cancel the court fees so that it is not used elsewhere.

इस **ACKNOWLEDGMENT** slip का उपयोग ईफाइलिंग में करें या इसे संबंधित न्यायालय के फाइलिंग काउंटर पर कोर्ट फीस के रूप में प्रस्तुत करें। न्यायालय स्टाफ द्वारा इसे डिफेस या निरस्त किया जायेगा जिससे इसका अन्यत्र उपयोग नहीं किया जा सके।
